

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:4456
ANSWERED ON:03.05.2012
FIXATION OF PRICES OF MEDICINES
Bhagat Shri Sudarshan

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether any difference exists between his Ministry and the Ministry of Health and Family Welfare on fixing the prices of medicines;
- (b) if so, the facts thereof;
- (c) whether the Government proposes to fix the prices keeping in view the economic condition of the patients; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN CHARGE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRI KANT KUMAR JENA)

- (a) & (b): At present prices of medicines are controlled as per the provisions laid down in Drug (Price Control) Order (DPCO) 1995 which is based on the economy and market share criteria of a drug and there is no difference with Ministry of Health & Family Welfare (MoH&FW) in fixing the prices of medicines as per DPCO-1995.
- (c): The draft National Pharmaceutical Pricing Policy (NPPP)-2011 prepared by the Department envisages to bring the National List of Essential Medicines (NLEM) 2011 (prepared by MoH&FW) and associated medicines under price control which is based on the criteria of essentiality.
- (d): In view of reply to (c) above does not arise.